

**RESERVE BANK OF INDIA
FOREIGN EXCHANGE DEPARTMENT
CENTRAL OFFICE
MUMBAI**

CORRIGENDUM

In the Notification No.FEMA.102/003-RB dated October 03, 2003 of Reserve Bank of India, Exchange Control Department, Central Office, published in the gazette of India Extraordinary, Part II, Section 3, sub-Section (i) vide G.S.R.847(E) dated October 29, 2003, the following shall be added at the end.

Foot-note :

The Principal Regulations were published in the Official Gazette vide G.S.R.No.408(E) dated May 8, 2000 in Part II, Section 3, Sub-Section (i) and subsequently amended vide G.S.R.No.698(E) dated September 1, 2003.

That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

**(Shyamala Gopinath)
Deputy Governor
27.11.2004**

G.S.R.No.793(E)/07.12.2004